

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In compliance of the directions contained in the extract from the Minutes of the Meeting dated 18.04.2025 of Hon'ble Disposal Review Committee, Delhi High Court and to ensure equal pendency of Commercial Courts of Central District, Tis Hazari Courts, Delhi, the following cases mentioned in Column No.3 presently pending in the court of District Judges, Commercial Courts (Central) mentioned in Column No.2 are hereby withdrawn and assigned to the court of District Judges, Commercial Courts,(Central) mentioned in the Column No.4 for disposal in accordance with law, with immediate effect :-

S. No	Name of Transferor Court (Column No-2)	Cases as per list attached (Column No-03)	Name of Transferee Court (Column No-4)
1	Sh. Devendra Kr. Sharma District Judge (CC)-03 (Central)	Case Management (CS COMM):- S.No.80 to 84 Consideration (CS COMM):- S.No. 114 to 118 Total:- 10	Sh. Sanjeev Kumar Malhotra District Judge (CC)-08 (Central)
		Misc. Appearance (CS COMM):- S.No. 49 Case Management (CS COMM):- S.No. 78 & 79, 85 to 89 Consideration (CS COMM):- S.No. 105 to 113 Total:- 17	Sh. Rajesh Kumar Goel District Judge (CC)-02 (Central)
2	Sh. Manoj Kumar District Judge (CC)-05 (Central)	Misc. Arguments/Purpose (CS COMM):- S.No. 49 to 72 Consideration/Misc. Appearance (OMP COMM):- S. No.08 to 10 Total :- 27	Sh. Mukesh Kumar Gupta District Judge (CC)-07 (Central)
		Misc. Appearance (CS COMM):-S.NO. 73 to 87 Total :- 15	Ms. Ravinder Bedi District Judge(CC)-12 (Central)
		Misc. Appearance (CS COMM):- S.No. 88 to 137 Plaintiff/Petitioner Evidence (CS COMM):- S.No. 138 to 140 Misc. Argument (OMP COMM):- S. No. 01 & 02 Total:-55	Sh. Vidya Prakash District Judge (CC)-01 (Central)
		Misc. Arguments/Appearance (CS COMM):- S.No. 04 to 07 Total:-04	Sh. Surinder S. Rathl District Judge (CC)-11 (Central)
		Misc. Arguments (OMP COMM):- S. No. 03 Total:-01	Ms. Neelam Singh District Judge (CC)-06 (Central)
3	Sh. Deepak Garg, District Judge (CC)-09 (Central)	Misc. Cases/Purpose (CS COMM):- S.No. 72 to 136 Petitioner/Plaintiff Evidence (CS COMM):- S.No. 137 & 138 Total:- 67	Sh. Anil Kumar Sisodia District Judge (CC)-04 (Central)
4	Sh. Ajay Pandey District Judge (CC)-10 (Central)	Misc. Arguments (CS COMM):- S. No. 33 to 53 Misc. Purpose (CS COMM):- S.No. 54 to 66 Total:- 34	Ms. Neelam Singh District Judge (CC)-06 (Central)
		Misc. Purpose (OMP COMM):- S.No. 67 to 119 Plaintiff Evidence (CS COMM):- S.No. 120 to 122 Total:- 56	Sh. Surinder S. Rathl District Judge (CC)-11 (Central)

Besides the above mentioned cases in the list, if there is any connected case left over or sent to the other court, the same be also sent to the transferee court(s) along with the main case(s). The cases fixed for order/judgment, designated and targeted cases shall not be transferred.

The Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.


(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge (HQs)

Delhi


9 SEP 2025

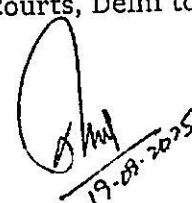
Dated: _____

No. 68978-69023/F.3(4)/DJ/Comm.C/2025

Sub:- Cases transfer (Commercial Courts), Central.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Judicial Officers concerned.
3. The AO(J)/Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Section (Central), E-Sewa-cum-Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. The R&I Branch (Central) for uploading LAYERS.


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